



**GOVERNMENT OF JAMMU AND KASHMIR
SCHOOL EDUCATION DEPARTMENT,
CIVIL SECRETARIAT, JAMMU/KASHMIR.**

Notification

Jammu, the 22nd February, 2019

SRO 125 : - In exercise of the powers conferred by proviso to Section 124 of the Constitution of Jammu and Kashmir, the Government hereby makes the following amendment in Jammu and Kashmir School Education (*Subordinate*) Service Recruitment Rules, 2008 namely:-

In Schedule II (B) for the entry appearing in columns 3, 4, 5 and 6 against Class III, Category A, the following entries shall respectively be substituted:

Class	Category	Designation	Pay as per 7 th Pay Commission	Qualification for direct recruitment	Method of recruitment
1	2	3	4	5	6
III	A	i) Teacher (including teachers of Mobile Schools)	i) Level-5 Rs.29200-92300 for Graduates ii) Level-4 Rs.25500-81100 for under Graduates.	Graduate from any recognized University. Preference will be given to the candidates having higher qualification and those having passed B.Ed, M.Ed.	a) 95% by direct with the following ratio:- i) 60% from amongst the graduates in any discipline. ii) 30% from amongst the Science /Math Graduates having Physics, Chemistry, Zoology, Botany, or Maths as one of the subject in graduation. iii) 10% from amongst the Graduates with Urdu as one of the subject in graduation. b) 5% by promotion from Class-IV category-"B" who posses minimum qualification of 10+2 with 3 years substantive service in that class.
		ii) Teacher Grade-II	Level-5 Rs.29200-92300 w.e.f 01.09.2018	Graduate from any recognized University. Preference will be given to the candidates possessing B.Ed or M.Ed. or Masters Degree.	100% by selection out of the Regularized Rehbar-e-Taleem Teachers (RReTs) *

**The Cadre of 'Teacher Grade-II' is created exclusively for the purpose of adjusting RReTs. It shall constitute a distinct cadre till all the eligible RReT, transited to the post of Teachers Grade-II, vacate these posts due to resignation, superannuation, death, promotion or otherwise. Consequently, the cadre of Teacher Grade-II will stand abolished automatically after the last incumbent vacates the post.*

By Order of the Government of Jammu and Kashmir.

(Ajeet Kumar Sahu), IAS
Secretary to the Government
School Education Department.

No.EDU-I/227/2017-I
Copy to the:-

1. All Financial Commissioners.

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Dated: .02.2019